

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A(CAA).No. 159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th June, 2017, 10.30 A.M

Name of the Company	Microfirm Capital Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pcs NTU PODDAR

Applicant-

12.6.2017

ORDER

Ld. Counsel for the petitioner is present.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

Sd.

(Vijai Pratap Singh)
Member (J)